

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

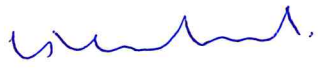
PETITION NUMBER : TP (HC) /CAA/18, 19, 20, 21/2017

NAME OF THE TRANSFEROR : SRI SATHU AGRO FARMS PVT LTD
ARUPPUKOTTAI BRICKS WORKS & BUILDING
CONSTRUCTIONS PVT LTD,
SRI VAIGAI TRANSPORTS PVT LTD

NAME OF THE TRANSFERRE : SHRI GOVINDARAJA TEXTILES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	VIMPAHESH for V Maheshwari A Solicitor.	P.C.S for all the cos Transferor/Transferee's	
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ORDER

PCS representing on behalf of all the companies present. As the time of the court is over, the case is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	CA/2(IB)/CB/2017
NAME OF PETITIONER(S)	:	CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD
NAME OF THE RESPONDENTS (S)	:	REAL VALUE PROMOTERS PRIVATE LIMITED
UNDER SECTION	:	Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. T.R. Bhaskar Vikram - P. Jain Shreuti Krishnan	}	Counsel for Petitioners	
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ORDER

Counsel for the Petitioner present. As the time of the court is over, the case
is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.


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